

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:BILASPUR

Original Application No.203/00085/2020

Bilaspur, this Tuesday, the 21st day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vikas Anjankar S/o Shri Basant Rao Anjankar,
Aged about 60 years, presently working as Postal Assistant,
R/o MIG-479, Pt Deen Dayal Upadhyay Nagar,
Dagniya, Raipur (CG)-492001,
Mobile No. 9425507668
(By Advocate –**Shri A.V.Shridhar**)

-Applicant

V e r s u s

1. Union of India, through the Secretary,
Ministry of Communication and Information Technology,
Department of Posts, Dak Bhawan, Parliament Street,
New Delhi, 110116
2. Chief Post Master General, Chhattisgarh Circle,
Raipur, 492001
(By Advocate –**Shri Vivek Verma**)

O R D E R (ORAL)

By Navin Tandon, AM:-

Learned counsel for the applicant seeks to withdraw this
Original Application with liberty to file it with better particulars.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, the Original Application is dismissed as
withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member